

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 274 of 2013

Dated : 25th February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Reliance Infrastructure Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Ors. Respondent (s)**

Counsel for the Appellant (s): Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1

ORDER

The learned counsel for the Commission seeks some time to file the reply. Accordingly, he is directed to file the same on or before 10.03.2014 after serving copy on the other side.

Post the matter for hearing on **27.03.2014.**

**(Rakesh Nath)
Technical Member**
ts/ak

**(Justice M. Karpaga Vinayagam)
Chairperson**